

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA UNSTARRED QUESTION NO. 2534
TO BE ANSWERED ON MARCH 16, 2023**

FUNCTIONING OF SEWAGE TREATMENT PLANTS

NO. 2534. SHRI L.S. TEJASVI SURYA:

SHRI SANGANNA AMARAPPA:

SHRI ANNASAHEB SHANKAR JOLLE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that seventy per cent of Sewage Treatment Plants (STPs) are not functioning properly in the country;**
- (b) if so, the reasons therefor; and**
- (c) the funds spent for setting up and maintenance of the STPs during the last three years, State/UT-wise?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a): Central Pollution Control Board (CPCB) under Ministry of Environment and Forests and Climate Change, Govt. of India has carried out an inventorization of Sewage Treatment Plants (STPs) located in India in the year 2020-21. As per the report dated March 2021 there are 1,631 STPs having capacity of 36,668 MLD in 36 States/UTs of India. Out of 1,631 STPs, 1,093 STPs with capacity of 26,869 MLD are operational, 102 STPs with capacity of 1,406 MLD are non-operational, 274 STPs with capacity of 3,566 MLD are under construction and 162 STPs with capacity of 4,827 MLD are proposed for construction.

(b): Public health and sanitation including operation and maintenance of STPs is a State subject.

However, Government of India supplements the efforts of the States and Urban Local Bodies (ULBs) in providing infrastructure for basic services such as sewerage infrastructure including Sewage Treatment Plants

(STPs) in urban areas through its various flagship Missions. The Government has launched Atal Mission for Rejuvenation and Urban Transformation (AMRUT) on 25 June, 2015 in 500 Mission cities. Construction of STPs is one of the admissible component under the Mission.

As per the Mission guidelines, Ministry approves only overall State Annual Action Plan (SAAPs). States/UTs have been given freedom to design, approve and implement the projects. Also, the funds is released to the State SAAP wise instead of component-wise/ Project wise as per the Mission guidelines.

(c): Under AMRUT, central assistance for projects was not released project-wise/ component wise, but to the States SAAP-wise as per the Mission guidelines. So far, ₹25,480 Crore has been spent under AMRUT on sewerage and septage management projects including projects having STP components. Regarding operation & maintenance of STPs as per Mission guidelines no central fund has been provided as per AMRUT Mission Guidelines, all projects to include Operation and maintenance for 5 years to be funded by levy of user charges or other revenue streams. State -wise details of funds spent on sewerage and septage projects including projects having STP components is placed at Annexure-1.

State-wise expenditure incurred in sewerage / septage management projects including STPs under AMRUT so far

#	State/UT	Expenditure incurred in ₹ crore
1	Andhra Pradesh	278.89
2	Arunachal Pradesh	11.43
3	Bihar	--
4	Chandigarh	19.45
5	Chhattisgarh	325.16
6	Daman and Diu	19.13
7	Delhi	207.61
8	Goa	4.92
9	Gujarat	2,603.56
10	Haryana	1,443.63
11	Himachal Pradesh	91.62
12	Jammu and Kashmir	114.75
13	Jharkhand	161.43
14	Karnataka	2,119.57
15	Kerala	152.97
16	Ladakh	3.25
17	Madhya Pradesh	2,830.06
18	Maharashtra	2,239.8
19	Meghalaya	21.92
20	Mizoram	6.88
21	Nagaland	2.75
22	Odisha	130.59
23	Puducherry	10.36
24	Punjab	1,142.51
25	Rajasthan	1,844.74
26	Tamil Nadu	3,971.83
27	Telangana	195.78
28	Tripura	11.42
29	Uttar Pradesh	5,221.25
30	Uttarakhand	150.06
31	West Bengal	143.03
	Grand Total	25,480.35